

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.:- MA 329/2013

Titled

United India Insurance Co. Ltd

V/s

Haq Nawaz and Ors.

..... Petitioner/Appellant(s)

..... Respondent (s)

Notice to the respondent (s): -

5. Shafiq Shubhan D/O Mohd. Shubham Mir
R/O 27, New Rehari, Jammu.
(Owner of Bus No. JK02N/2236)

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 01.10.2024 09.30 A.M. or the next working day if 01.10.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 13th day of September, 2024 at Jammu.

Sandeep Kour
13/9/2024
(Sandeep Kour)

Registrar Judicial
Registrar (Jud.)
High Court of J&K and Ladakh
High Court of J&K and Ladakh
Jammu M U.

No.:- 0575

Dated:-

17/8/24.

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 200/- vide No 156 dated 10-09-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

(Signature)
(Sandeep Kumar)

Registrar Judicial
High Court of J&K & Ladakh
JAMMU.